

Court-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 25 of 2014 &
I.A. No. 35 of 2014

Dated : 14th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s SESA Sterlite Ltd.
Versus

..... Appellant(s)

Orissa Electricity Regulatory Commission
& Anr.

..... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma
Mr. Akshat Jain

Counsel for the Respondent (s) : Mr. G. Umapathy
Mr. Rutwik panda for R-1
Mr. Raj Kumar Mehta
Ms. Ishit Choudhary Das Gupta
for R-2

ORDER

I.A. No. 35 of 2014
(Appl. for Stay)

We have heard the learned counsel for the parties.

Order is Reserved.

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson